NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/22/2017 NAME OF THE PETITIONER(S) : MM SUNDARAM NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1 UNDER SECTION S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** MM. REPRESENTATION BY WHOM

MM. Sundram.

S.V. SUPRAJA

ORDER

Petitioner present in person and prayed time for submitting arguments as he has undergone an operation. Counsel for R2 present. Time is extended at request. Put up on 26.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc